

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

2(ND)16

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2018.

NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device &
Display Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:

Ms. Manisha Chaudhary, Ms. Anisha Mahajan,
Advocates for the Petitioner

Mr. Palash Agarwal, Advocate for the Respondent.

ORDER

Ld. Counsel prays for an adjournment to argue out this application. At her
request, adjourned to 18th December, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)